

[*translation*]

Construction of Shopping Complexes In West Enclave

3221. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of shopping complexes to be built on the land meant for the construction of shopping complexes by Delhi Development Authority in North Delhi by the end of the current year;

(b) the time by which construction work is likely to be started on the site of the shopping complex of DDA between Triveni and Polytechnic societies in West Enclave near Pitam pura; and

(c) the estimated expenditure to be incurred thereon and the reasons for delay therein?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) 11 shopping complexes are likely to be completed by the end of current financial year.

(b) Taking into consideration the priority for various Schemes, DDA has taken a decision to put an embargo on taking up new commercial projects.

(c) Does not arise in view of answer to (b) above.)

[*English*]

Autorickshaw Driving Training to Women Under UBSP Scheme

3222. SHRIMATI CHANDRA PRABHARS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the training course in autorickshaw driving for women was taken up under the Centrally sponsored Urban-Basic Services for the Poor (UBSP) scheme in Karnataka; and

(b) if so, the number of women selected for training in autorickshaw driving in Bangalore, Mysore, Hubli, Dharwad, Mangalore and Belgaum?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Training course in autorickshaw driving for women has been taken up under Centrally sponsored UBSP scheme at Bangalore in Karnataka. The Scheme has not been implemented in the cities of Hubli, Dharwad, Mysore, Mangalore and Belgaum.

The number of women selected for training in Autorickshaw driving along with other training courses in Bangalore is fifty. They are undergoing training.

Casual Labourers in NFL, Panipat

3223. SHRIMATI SUSHĒELA GOPALAN: Will the PRĪME MINISTER be pleased to state:

(a) whether the casual labourers of National fertilizers Ltd. Panipat, Haryana have been agitating since 1983 for their demands; and

(d) if so, the details thereof and the action taken on their demands so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The casual labourers involved were actually contract labourers of different contractors engaged by National Fertilizers Limited (NFL). In June, 1983 these labourers went on an illegal strike and the contrac-

tors made alternative arrangements to discharge their contractual obligations. A writ Petition was filed before the Supreme court praying that the contract labourers employed at the Panipat factory should be declared as regular employees of the Company but the Court dismissed the petition.

In 1987, an industrial dispute on the subject was raised and the matter has been referred by the Government of Haryana to the Industrial Tribunal, Ambala, for adjudication. The Tribunal has not yet given its award.

[*Translation*]

Additional Chance to Candidates to Appear in civil services Examination

3224. SHRI ANAND RATNA MAURYA: Will the PRIME MINISTER be pleased state:

(a) whether the Government have decided to give one additional chance to the candidates to appear in the Civil Services Examination in view of the complaints received about the irregularities committed during the Civil Services Examination, 1990;

(b) if so, the details of the categories of candidates to be given such benefit; and

(c) if not, the steps proposed to compensate the loss suffered by the candidates on account of the irregularities committed in the Civil Services Examination, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a), (b) and (c). The Government propose to fix the upper age limit at 33 years for the Civil Services Examination to be held in 1992. It is also proposed to increase the number of attempts from 4 to

5. These facilities will be available for the 1992 Examination only.

Sales Depots of H.P.C.

3225. SHRI KARIA MUNDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to increase the sales of the products of Hindustan Paper Corporation by opening a sales centre or a sales depot in Raigarh district of Madhya Pradesh; and

(b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON):(a) and (b). There is already one stockist of Hindustan Paper Corporation Limited at Raigarh in Madhya Pradesh to cater to the demand of the area. There is no proposal to open a Sales Depot or sales centre at Raigarh.

[*English*]

Letters/Representations From MPs

3226. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of letters, representations/ memoranda received by the Prime Minister from the Members of Parliament during the last four months;

(b) the number out of them disposed of; and

(c) the steps taken to expedite the replies to the remaining letters/representations/memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of let-